

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Force 1 Guarding Services Private Limited Date of Commencement of Liquidation: 14-09-2023; List of Stakeholders as on Date: 20-11-2023; Name of IP: Ms. R. Lalitha; Process Number: 1; Last 5 digit of registration number: 11352

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	0	0	0	0				Annexure 3
4	Unsecured financial creditors	0	0	0	0				Annexure 4
5	Operational creditors (Workmen)	952	25032363	952	25032363				Annexure 5
6	Operational creditors (Employees)	1	6250000	1	6250000				Annexure 6
7	Operational creditors (Government Dues)	5	299674733	5	299674733				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	1038516	2	1038516				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		960	331995612	960	331995612	0	0	0	